

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

39. IA 1760/2024 in C.P. (IB)/597(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.04.2024**

**NAME OF THE PARTIES:- CMA Srigini Rajat Naidu Resolution
Professional for Shri. Sunil Gutte
Personal Guarantor of M/S. Seam
Industries Limited Vs. Shri. Sunil
Gutte Personal Guarantor for M/S.
Seam Industries Limited
IN THE MATTER OF
Punjab National Bank Through
Proposed Resolution Professional CMA
Srigini Rajat Naidu
V/s
Shri. Sunil Gutte Personal Guarantor
for M/S. Seam Industries Limited**

**Section: Application under any other provisions - IBC U/s 95(1) of
Insolvency and Bankruptcy Code, 2016**

ORDER

Counsel, Aniruth Purusothaman appeared for the Respondent. List this
matter on **26.06.2024**.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

SD/-

KULDIP KUMAR KAREER
Member (Judicial)